

Annexure – 8

Name of the corporate debtor: Laksh Foods Private Limited; Date of commencement of CIRP:26.12.2018; List of creditors as on: 26.02.2019

List of operational creditors (Other than Workmen and Employees and Government Dues)

S.No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC						
1	Dr. Oetkar India Private Limited		26.02.2019	3944531.5	3944531.5					No	0					Since the books of accounts have not been provided by the Corporate Debtor, as the CD is not traceable to the deemed Resolution Professional, the amount of claim is verified as per the documents provided
2	Holy-Land Marketing Private Limited		08.01.2019	605800	605800					No	0					Since the books of accounts have not been provided by the Corporate Debtor, as the CD is not traceable to the deemed Resolution Professional, the amount of claim is verified as per the documents provided

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